

17

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.06.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 149/9/HDB/2018
NAME OF THE COMPANY	Legend Estates Pvt Ltd
NAME OF THE PETITIONER(S)	Sheetal Ispat Pvt Ltd
NAME OF THE RESPONDENT(S)	Legend Estates Pvt Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
CS MDHIT BOTHRA	AR-PCS	BOTHTRA@SUNILSANJAY .COM 7568 323 150	mdhit
SANJAY KUMAR SHARDA (SENIOR COUNSEL)			

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Kishore Rai	Advocate	9346697803	

ORDER

PCS for Operational Creditor is present. Counsel for Corporate Debtor is present.  
Reply/Objections filed on behalf of Corporate Debtor.  
For hearing list it on 21.06.2018.

  
Member(Judl)

Pavani